

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 26**

Dated Guwahati, the 15<sup>th</sup> July, 2014.

In supersession of all previous orders/notifications, Hon'ble the Chief Justice has been pleased to constitute/reconstitute the committees of Hon'ble Judges as mentioned below :-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECRETARY
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice K. Sreedhar Rao 3. Hon'ble Mr. Justice T. Vaiphei 4. Hon'ble Mr. Justice B.K. Sharma 5. Hon'ble Mr. Justice H Roy	Registrar General & Registrar (Vigilance)
2.	Committee for Buildings, Infrastructure, preparation of Vision Statement for High Court & District Court and creation of new post of Judicial Officers at all level with support staff.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice C.R.Sarma 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.) to be assisted by JR (PM&P)
3.	Library Committee (a) for all the High Court Benches; (b) for all the District Courts including Family Court etc.	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice H Roy 3. Hon'ble Mr. Justice A.K. Goswami	Registrar(Judicial) to be assisted by Librarian-cum-Research Officer (LRO)
4.	Committee for Complaints against Sexual Harassment for all High Court Benches	1. Hon'ble Mrs. Justice (Dr.) I. Shah 2. Smt. Rakhi S Choudhury, Advocate 3. Dr. Shabeena Yasmin Saikia, Astd. Prof., Deptt of Sociology, Gauhati University 4. Smt. Meera Rajbanshi, Dy Registrar. 5. Sri K.C.Bhattacharjee, Astd. Registrar 6. Smt. Pansoi Sarma, Admn.Officer, Establishment Section	Smt. Meera Rajbanshi, Dy. Registrar
5	Information and Communication Technology Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Hrishikesh Roy 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (IT) To be assisted by Jt. Registrar (PM & P)

6	<p><b>Committee for dealing with all matters relating to Officers and Staffs of the High Court.</b></p> <p>The Committee to deal with following matters:-</p> <p>a) Promotion &amp; ACP of Officers and Staffs</p> <p>b) All Matters relating to ACRs of Officers and staffs</p> <p>c) Staff Welfare</p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice T. Vaiphei</li> <li>2. Hon'ble Mr. Justice B. K. Sharma</li> <li>3. Hon'ble Mr. Justice C.R. Sarma</li> </ol>	<p><b>Registrar (Admn.)</b></p> <p>to be assisted by Jt. Registrar (Admn.-I)</p>
7	<p><b>Rule Committee under Section 123 of the CPC</b></p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice C.R. Sarma</li> <li>2. Hon'ble Mr. Justice A.K. Goswami</li> <li>3. Hon'ble Mr. Justice Nishitendu Chaudhury</li> <li>4. Dist. &amp; Sessions Judge, Kamrup, Guwahati</li> <li>5. Shri G.N. Sahewalla, Senior Advocate</li> <li>6. Shri Hari Kanta Deka, Senior Advocate</li> </ol>	<p><b>Registrar (Judicial)</b></p>
8	<p><b>Rule Committee for all other Rules</b></p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice B.K. Sharma</li> <li>2. Hon'ble Mr. Justice C.R. Sarma</li> <li>3. Hon'ble Mr. Justice A.K. Goswami</li> </ol>	<p><b>Registrar (Vigilance)</b></p>
9	<p><b>Juvenile Justice Committee</b></p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mrs. Justice (Dr.) I. Shah</li> <li>2. Hon'ble Mr. Justice N. Choudhary</li> <li>3. Hon'ble Mr. Justice M. R. Pathak</li> </ol>	<p><b>Joint Registrar (Vigilance)</b></p>
10	<p><b>Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all the States.</b></p>	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice K. Sreedhar Rao</li> <li>3. Hon'ble Mr. Justice T. Vaiphei</li> <li>4. Hon'ble Mr Justice B. K. Sarma</li> </ol>	<p><b>Registrar (Vigilance) Cum In- Charge, Recruitment Cell</b></p>
11	<p><b>Committee for Centralised Recruitment for officers &amp; staff of subordinate judiciary and all Benches of the High Court</b></p>	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice K. Sreedhar Rao</li> <li>3. Hon'ble Mr. Justice C. R. Sarma</li> <li>4. Hon'ble Mr. Justice Ujjal Bhuyan</li> </ol>	<p><b>Joint Registrar (Recruitment)</b></p> <p>to be assisted by Dy. Registrar ( Bench)</p>
12	<p><b>Committee to examine contribution of Gauhati High Court in development of Law.</b></p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Hrishikesh Roy.</li> <li>2. Hon'ble Mr. Justice A.K. Goswami</li> </ol>	<p><b>Registrar (Judicial)</b></p>
13	<p><b>Public Interest Litigation Committee</b></p>	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice B.K. Sarma</li> <li>2. Hon'ble Mr. Justice A. K. Goswami</li> <li>3. Hon'ble Mr. Justice P.K. Saikia</li> </ol>	<p><b>Registrar (Judicial)</b></p>

14	Committee for consideration of Shetty Commission's recommendation on Revision of Pay Scales etc. of the Sub-ordinate Court Staff of Assam	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice K.Sreedhar Rao</li> <li>2. Hon'ble Mr. Justice B.K. Sharma</li> <li>3. Hon'ble Mr. Justice P. K. Saikia</li> </ol>	Joint Registrar (Vigilance)
15	Committee to examine the continued utility of all Judicial Officers in all the seven States under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice.</li> <li>2. Hon'ble Mr. Justice K. Sreedhar Rao</li> <li>3. Hon'ble Mr. Justice T. Vaiphei</li> </ol>	Registrar (Vigilance)
16	Financial Affairs & Budget Committee including matters relating to implementation of 13 <sup>th</sup> Finance Commission's recommendations and centrally sponsored schemes	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice K. Sreedhar Rao</li> <li>3. Hon'ble Mr. Justice C. R. Sarma</li> <li>4. Hon'ble Mr. Justice Ujjal Bhuyan</li> </ol>	Registrar (Admn.) to be assisted by JR (PM&P) & DR (Finance)
17	Mediation Monitoring Committee	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice T. Vaiphei</li> <li>2. Hon'ble Mr. Justice H. Roy</li> <li>3. Hon'ble Mr. Justice L.S.Jamir</li> </ol>	Registrar (Admn.)
18	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice K. Sreedhar Rao</li> <li>3. Hon'ble Mr. Justice C.R. Sarma</li> </ol>	Registrar (Judicial)
19	Committee to look after affair of Law Research Institute	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice Hrishikesh Roy</li> <li>2. Hon'ble Mr. Justice Ujjal Bhuyan</li> </ol>	Joint Registrar (Admn-I)
20	Committee for Implementation of National Court Management System	<ol style="list-style-type: none"> <li>1. Hon'ble Mr. Justice H. Roy</li> <li>2. Hon'ble Mr. Justice U. Bhuyan</li> </ol>	Registrar (Judicial)
21	Committee for Judicial Education and Training	<ol style="list-style-type: none"> <li>1. Hon'ble the Chief Justice</li> <li>2. Hon'ble Mr. Justice H. Roy</li> <li>3. Hon'ble Mr. Justice C.R. Sarma</li> </ol>	Sri R. A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.

22	Committee to consider all matters relating to establishment of a Museum in the Principal seat of Gauhati High Court	1. Hon'ble Mr. Justice A.K. Goswami 2. Hon'ble Mr. Justice M.R.Pathak	Registrar General
23	Committee to consider the matters relating to transfer of employees of the Subordinate Judiciary.	1. Hon'ble Mr. Justice A.K. Goswami 2. Hon'ble Mr. Justice U.Bhuyan 3. Hon'ble Mr. Justice N.Choudhury	Registrar ( Vigilance)
24	Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam.	1. Hon'ble Mr. Justice H. Roy 2. Hon'ble Mr. Justice C. R. Sarma 3. Hon'ble Mr. Justice (Retd.) A.C. Upadhyay Director, Judicial Academy ,Assam	Sri R. A. Tapadar, OSD & Officiating Jt. Director, Assam Judicial Academy.
25	Committee to address the representation of the GHC(PS) Employees' Association regarding the promotion of the High Court Staff in the Higher cadres at the Principal Seat of Gauhati High Court.	1. Hon'ble Mr. Justice C.R.Sarma 2. Hon'ble Mr. Justice N.Choudhury	Registrar ( Admn.)
26	Committee to look/re-examine into the existing statutory rules dealing with the appointment of staff in the Gauhati High Court as well as in the subordinate Courts under the jurisdiction of the Gauhati High Court.	1. Hon'ble Mr. Justice C.R. Sarma 2. Hon'ble Mr. Justice A.K. Goswami	Registrar (Admn.) to be assisted by the Joint Registrar (Recruitment)

**N.B.:-**

1. Matters/Issues not expressly covered by any of the Committee shall be put up before Hon'ble the Chief Justice.
2. In case of urgency and having regard to the importance of the issue involved the meeting of any Committee may be held with the Chief Justice, if so approved by the Chief Justice.
3. In case of urgency and having regard to the importance of the issue involved, any matter may be directly put up before the Chief Justice, if so approved by the Chief Justice.
4. In case of matters relating to any of the Outlying Benches, the Registrar/ Joint Registrar of the concerned outlying bench shall coordinate with the secretary of the concerned Committee

By Order,

Sd/- R. Phukan  
REGISTRAR GENERAL I/C

Copy to :-

1. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl.
3. District & Sessions Judge, Kamrup, Guwahati, Assam.
4. District & Sessions Judge, \_\_\_\_\_, Assam.
5. Shri G.N Sahewalla, Sr. Advocate, Gauhati High Court, Guwahati.
6. Shri Hari Kanta Deka, Sr. Advocate, Gauhati High Court, Guwahati.
7. The Registrar -cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, Arunachal Pradesh.
11. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
13. The Librarian - cum - Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. Smt. Rakhi S. Choudhury, Advocate, Gauhati High Court, Guwahati.
16. Dr. Shabeena Yasmin Saikia, Asstt. Professor, Deptt of Socialogy, Gauhati University.
17. The Pvt. Secretary to Hon'ble Mr./ Mrs.(Dr.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati
18. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
19. The Admn. Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
20. Smt. Pansoi Sarma, Admn. Officer. (J), Establishment section, Gauhati High Court, Guwahati
21. The Court Manager, Gauhati High Court, Guwahati.
22. The Court Master ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
23. The Court Officer No. I, Gauhati High Court, Guwahati.
24. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
25. Notice Board, Gauhati High Court, Guwahati

  
REGISTRAR GENERAL I/C

15-07-14

15-7-14